

ciaries under the E.S.I. Scheme in Bombay have intimated the E.S.I. Corporation that they have made adequate arrangements for providing medical treatment to the ESI beneficiaries during the morning session on Thursdays through their service dispensaries, specialist centres, E.S.I. Hospitals and other Hospitals.

I. L. O. Conference

1375. **SHRI SADASHIV BAGAIKAR:** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government participated in the International Labour Conference which was held recently;

(b) if so, what was the composition of the Indian delegation to the conference; and

(c) what were the main issues discussed thereat?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir.

(b) As provided under the Constitution of the International Labour Organisation, the delegation was of a tripartite character and included two delegates and six advisers in the Government Group and one delegate and four advisers each in the employers' and workers' groups respectively. Besides, Shri Ravindra Varma, the Union Minister of Parliamentary Affairs and Labour attended as Visiting Minister and was the leader of the delegation during his stay in Geneva. Thereafter, the delegation was headed by Shri Jagannath Sinha, Labour Minister, Government of Assam, who was a Government delegate.

(c) The items on the Agenda of the Conference were as follows:—

(i) Reports of the Governing Body and the Director-General,

(ii) Programme and budget proposals and other financial questions;

(iii) Information and reports on the application of Conventions and Recommendations;

(iv) Labour administration: role, functions and organisation (second discussion);

(v) Freedom of association and procedures for determining conditions of employment in the public service (second discussion);

(vi) Revision of the Protection against Accidents (Dockers) Convention (Revised), 1932 (No. 32) (first discussion);

(vii) Hours of work and rest periods in road transport (first discussion);

(viii) Structure of the ILO: Report of the Working Party on Structure.

Two other important issues discussed by the Conference were the admission of Namibia to the membership of the International Labour Organisation and the policy of apartheid of the Republic of South Africa. The latter item was discussed at a special sitting of the Conference held on the 16th and 17th June, 1978.

Taking over of the Kathiar Jute Mills

1376. **SHRI SADASHIV BAGAIKAR:** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have investigated the feasibility of taking over the management of the Kathiar Jute Mills which has since been closed;

(b) whether Government have received any suggestion from the workers for the take over of the Mill; and

(c) whether it is fact that a team from the Central Labour Commissioner's office visited Kathiar to

investigate into the closure of the mill?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): (a)
and (b) No such investigation has
been undertaken by the Ministry of
Labour.

(c) No, Sir.

1377. [Transferred to the 10th
August, 1978].

**Underground Nagas hiding in the
territory of Burma**

1378. SHRI NG. TOMPOK SINGH:
Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether Government's atten-
tion has been drawn to the statement
of the Chief Minister of Nagaland
published in the Delhi edition of "The
Statesman", dated the 15th July, 1978
to the effect that some underground
Nagas are hiding in Burma; and

(b) if so, what are the details in
this regard and what steps the
Central Government are taking in
the matter?

THE MINISTER OF STATE IN
THE MINISTRY OF EXTERNAL
AFFAIRS (SHRI S. KUNDU): (a)
Yes, Sir. Some Indian Naga Hostile
elements have crossed and estab-
lished themselves on Burmese
territory.

(b) The Government have, from
time to time, communicated all avail-
able information about such elements
to the Government of Burma and re-
quested them to take necessary ac-
tion against such elements in keeping
with their policy of not permitting
their soil to be used as a base of
operations against a friendly neigh-
bour. The Burmese Armed Forces
have in fact extended much valuable
cooperation in this regard and exerted
increasing pressure on these ele-
ments in order to force them to leave

their territory. Armed clashes be-
tween the Burmese Army and these
elements have also been reported.

Export of Steel

1379. SHRI SWAMI DINESH CHAN-
DRA:
SHRIMATI MAIMOONA SUL-
TAN:
SHRI SYED AHMAD HASH-
MI:

Will the Minister of STEEL AND
MINES be pleased to state:

(a) what are the details of the steel
export commitments for the current
year;

(b) whether it is a fact that export
of steel has been adversely affected
due to price hike and imposition of
development cess; and

(c) if so, what steps Government
propose to take to honour overseas
commitments in this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF STEEL AND
MINES (SHRI KARIA MUNDA):
(a) As on 1-7-1978, the country's
outstanding export commitment for
steel was about 509,300 tonnes valued
approximately at Rs. 99.15 crores.

(b) No, Sir.

(c) Does not arise.

Fatal accident in the Parasea Coal Mine

1380. SHRI BIR CHANDRA DEB
BURMAN:
SHRI KALYAN ROY:

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state:

(a) whether Government have re-
ceived a representation, dated the 21st
July, 1978, from a Member of Parlia-
ment regarding a fatal accident in the
Parasea open cast coal mine in West